

has been urged by HUDCO to complete the scheme at the earliest. No firm date of allotment of houses for occupation, which is within the per-view of the Bangalore Development Authority, can be indicated at this stage.

Master Plan for Development of River Vansadhara

6439. SHRI GIRIDHAR GOMANGO: Will the Minister of IRRIGATION be pleased to state:

(a) whether the Central Government have suggested to the Government of Orissa to prepare a Master Plan for the development of river Vansadhara and its adjoining smaller rivers;

(b) if so, the details thereof;

(c) whether it is a fact that no such programme has been drawn up by the Government of Orissa;

(d) if so, the reasons therefor and the measures to be undertaken by the State Government in the year 1981-82 as per the suggestion of the Centre on river Vansadhara;

(e) the survey and investigation work included in the current financial year and the names of the tributary rivers therefor; and

(f) the funds provided by the State for Master Plan of river Vansadhara and the time fixed for the completion of the project report therefor?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (f) It has been suggested to the State Government that a Master Plan be prepared for Vansadhara river development and its adjoining small rivers by providing storage reservoirs and soil conservation works. The State Government has informed that for this purpose, some projects have been identified, of which Bondapili Harabhangi and Badnalla projects are

under execution and Sambiri, Kodama, Lihadi-Kanujodi reservoir schemes are under investigations. A number of other projects are also being planned for future investigations. The State Government has further intimated that Vansadhara being an inter-State river, the matter has been proposed for discussion with Andhra Pradesh Government and so provision of funds and fixing time frame at this stage is not possible.

Investment Needed to Save Farm Produce From Rotting

6440. SHRI R. L. BHATIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have formulated any estimate of the investment needed to save the farm produce from rotting; and

(b) if so, what and the additional storage capacity proposed to be created particularly in the surplus States like Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b) The Expert Committee on storage of agricultural produce in rural areas appointed by the Government of India, recommended creation of an additional storage capacity of two million tonnes over a period of 5 years for storage of agricultural produce at the village level.

In addition a storage capacity of about 7 million tonnes is proposed to be built by the Food Corporation of India, Central Warehousing and State Warehousing Corporations during the VI Five Year Plan (1980-85) in surplus as also in consuming States. The additional requirements in the main surplus States such as Punjab will be an importance consideration in deciding on location of this capacity. Besides this a Central Sector Scheme 'Save Grain Campaign' has been launched to educate and motivate the farmer to use scientific techniques to save the farm produce from rotting.